### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

# LOK SABHA UNSTARRED QUESTION NO. 2572 TO BE ANSWERED ON 05.08.2025

#### **Blockchain-Based Land Records**

#### 2572. Dr. Kadiyam Kavya:

Will the Minister of *RURAL DEVELOPMENT* be pleased to state:

- (a) whether the Government has considered blockchain-based digital land records for smallholder farmers in Warangal to ensure transparent access to agricultural subsidies;
- (b) if so, the details of pilot projects planned for Telangana, district-wise; and
- (c) the timeline for scaling such technology to prevent fraud in subsidy distribution in rural areas?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

- (a) & (b) The Department of Land Resources is implementing the Digital India Land Records Modernization Programme (DILRMP) with effect from 1<sup>st</sup> April, 2016 as a Central Sector Scheme with 100% funding from Government of India. Blockchain-based digital land records are not being implemented under DILRMP in the country including Warangal.
- (c) Does not arise.

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